

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.10.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 869 of 2021	The Assistant Commissioner, Central Tax, CGST & CX, Vs. Avishek Gupta Resolution Professional	Nitya Sharma	

### For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 346 of 2019	BSE Ltd. Vs. Asahi Infrastructure & Projects Ltd.	Pratap Venugopal	Hitesh Bihrani
3.	Comp. App. (AT) (Ins) No. 825 of 2020	Gammon Infrastructure Projects Ltd. Vs. AF Consult India Pvt. Ltd. & Anr.	Nikhil Jain	Sanjana saddy-R1 Pradeep Dahiya-R2 Devvart Rana-RP
4.	Comp. App. (AT) (Ins) No. 09 of 2021 & I.A. No. 1177 of 2021	Arham Steels Vs. NIIL Infrastructure Pvt. Ltd & Ors.  <b>With</b>	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
5.	Comp. App. (AT) (Ins) No. 10 of 2021	Annapurna Steel Company Vs. NIIL Infrastructure Pvt. Ltd. & Ors.  <b>With</b>	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
6.	Comp. App. (AT) (Ins) No. 12 of 2021	Ram Swaroop Ramesh Chand Vs. NIIL Infrastructure Pvt. Ltd & Ors.	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
7.	Comp. App. (AT) (Ins) No. 318 of 2021	Meena Jain Proprietor, Tanu Traders Vs. Silvertan Papers Ltd.  <b>With</b>	Prabhat Kr. Chaurasia	Alok Kumar

8.	Comp. App. (AT) (Ins) No. 319 of 2021	Sarita Jain Proprietor, Pratham Traders Vs. Silvertoan Papers Ltd.  <b>With</b>	Prabhat Kr. Chaurasia	Alok Kumar
9.	Comp. App. (AT) (Ins) No. 320 of 2021	Ankur Jain Vs. Silvertoan Papers Ltd.  <b>With</b>	Akshay Sharma	Alok Kumar
10.	Comp. App. (AT) (Ins) No. 323 of 2021	Amit Jain Proprietor, Aadi Traders Vs. Silvertoan Papers Ltd.	Prabhat kr.Chaurasia	Alok Kumar
11.	Comp. App. (AT) (Ins) No. 369 of 2021	Naushad Ahmed & Anr. Vs. Sudershan Gupta Resolution Professional of VIL Ltd. & Ors.	Ashish Choudhary	Nipun Gautam-R1 Amit Aggarwal-R2
12.	Comp. App. (AT) No. 61 of 2020	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari	Kanika Singhal

**For Hearing**

13.	Comp. App. (AT) (Ins) No. 666 of 2021 & I.A. No. 1749 of 2021	Shiv Kumar P. Salunkhe Vs. Deepak Maini	Sangeeta Mishra	Abhishek Anand
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**12:00 Noon**

**For Hearing**

14.	Comp. App. (AT) (Ins) No. 146 of 2020  <b>(PH)</b>	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.  <b>With</b>	Saurabh Kalia	Gautam Swarup Gunjan Jindal-R1 WF Moses R. Venkata Vardhan Kartikeya Asthana-R3
15.	Comp. App. (AT) (Ins) No. 1121 of 2020  <b>(PH)</b>	P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	Saurabh Kalia	Gunjan Jindal Gautam Swarup-R1 Anirudh Wadhwa Aparajito Sen Kartikeya Asthana-R3

After the above

**In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Admission (After Notice)**

<b>16.</b>	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt. Ltd.& Anr.	Vikram Saini	Karan Kohli-R1 Jeevan Kumar-R2
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**By order of Hon'ble Acting Chairperson  
-sd/-  
Registrar**